

>ITEM NO.39

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s).

7653-7654/2016

INDRAJIT MALLAH

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(with appln. (s) for c/delay in filing SLP and permission and office report)

Date : 01/05/2017 These petitions were called on for hearing today.

For Petitioner(s)

Ms. Anvita Aparajita, Adv.

Krishan Pal Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

None appears for the sole respondent, despite due service.

Registry to process the matter for being listed before the Hon'ble Court, as per rules.

(RAJESH KUMAR GOEL)

Registrar